

MR. SPEAKER: Mr. Harikesh Bahadur, you wanted to make a submission.

SHRI HARIKESH BAHADUR (Gorakhpur): Sir, I wanted to make only this submission that we are not going to discuss the Demands for Grants of the Ministry of Commerce. That is why, I want to say at this stage... (Interruptions)

MR. SPEAKER: I have allowed him. Mr. Harikesh Bahadur, you give me a notice under rule 377. I will allow it.

Mr. Anjiah,

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF LABOUR FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Labour for 1980-81. [Placed in Library See No. LT-1133/80].

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF SOCIAL WELFARE 1980-81.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Social Welfare for 1980-81. [Placed in Library. See No. LT-1134/80].

12.08 hrs.

SITUATION ARISING OUT OF RECENT FLOODS IN VARIOUS PARTS OF THE COUNTRY

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

MR. SPEAKER: The statement by the Minister of Irrigation in response to Calling Attention regarding situation arising out of recent floods in various parts of the country consists of eight pages. The Minister has requested that he may be allowed to read a gist of the statement and to lay the statement on the Table.

This is in accordance with the past practice and I have allowed the Minister to read the gist of his statement and to lay the statement on the Table.

Copies of the statement by the Minister have been made available to the Members concerned.

Shri K. M. Madhukar may now call the attention.

SHRI HARIKESH BAHADUR (Gorakhpur): Sir, on a point of order.

There is a serious situation arising out of floods throughout the country, and many Members of this House are concerned with it. If only through Call-Attention we are going to discuss it, the matters cannot be brought before the House properly.

MR. SPEAKER: I know, it is very vast. Now, it is a Calling Attention

SHRI HARIKESH BAHADUR: I have given notice for a discussion under rule 193.

MR. SPEAKER: It can be considered at the appropriate stage. There is no bar to it. A matter concerning public interest is always considered.

श्री कमलामिश्र मधुकर (मोतिहारी): मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर माननीय सिंचाई मंत्री जी का ध्यान दिलाता हूँ और अनुरोध करता हूँ कि वे इस सम्बन्ध में अपना ब्यान दें—

“देश के विभिन्न भागों में हाल ही में आई बाढ़ से उत्पन्न स्थिति।”

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): The rainfall during the current monsoon season upto 22nd July, 1980, has been normal or has exceeded the normal in many parts of the country. According to the reports received from the State Governments, floods have occurred in the States of Assam....

SHRI CHITTA BASU (Barasa): The statement has been supplied, but the gist has not been supplied.